

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:650  
ANSWERED ON:02.03.2007  
MEETING OF CHIEF MINISTERS  
Saradgi Shri Iqbal Ahmed

**Will the Minister of POWER be pleased to state:**

- (a) whether the Prime Minister has called a meeting of Chief Ministers of various States during the month of February, 2007 to discuss the issues relating to power generation and distribution in the country;
- (b) if so, the issues on which deliberations have been made therein; and
- (c) the steps taken by the Government to improve the power situation in the country?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) & (b) : Chief Ministers` Conference to discuss power sector issues was to be organized in February 2007. The conference since has been postponed.

(c) : The following steps have been taken/are being taken to improve availability of power in the country;

- i) To meet the requirement of power during 11th Plan, a capacity addition of 76, 460 MW has been proposed.
- ii) Creation of a National Grid for optimum utilization of generation capacity and inter-regional transfer of power.
- iii) For coordinated development of hydro sector, 50,000 MW initiative has been launched.
- iv) Identification of sites for thermal capacity over 1,00,000 MW.
- v) Power Finance Corporation and Rural Electrification Corporation have mobilized themselves to see that the good projects are not hampered due to lack of funds.
- vi) Rigorous monitoring of capacity addition of the on-going generation projects.
- vii) Advance planning of generation capacity addition projects for the 11th Five Year Plan.
- viii) Implementation of Ultra Mega Power Projects of 4000 MW each to achieve benefit of economy of scale.
- ix) `Partnership in Excellence` Programme starting with adoption of better operation and maintenance (O&M) practices to enable enhancement of Plant Load Factor (PLF) of existing thermal power stations through tie- up with well performing power utilities as a pre-cursor to renovation and modernization.
- x) Renovation, modernization and life extension of old and inefficient generation units with interest subsidy on loans by the Power Finance Corporation and Rural Electrification Corporation under `Accelerated Generation and Supply Programme (AG&SP)`.
- xi) Tapping of surplus power from captive power plants.
- xii) Utilization of unutilized capacity of gas based stations on liquid fuel.
- xiii) Strengthening/augmentation of sub-transmission system in State under Accelerated Power Development Reform Programme (APDRP) as a major step towards reduction of Aggregate Technical & Commercial (AT&C) losses.
- xiv) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.
- xv) Promoting demand side management, energy efficiency and energy conservation measures.